

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 419

IA/968/ND/2022 IN IB/561/ND/2018

IN THE MATTER OF:

Indarprashtha Buildtech Pvt Ltd

...

Applicant

Versus

M/s Anjani Realtors Pvt Ltd

...

Respondent

under Section 9 of (IBC), 2016.

Order delivered on 15.02.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

HEARING THROUGH VIDEO CONFERENCING AND PHYSICAL MODE

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to multiple Benches, there is paucity of time, the matter is
adjourned to **07.03.2024**.

Sd/-
(Court Officer)